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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 419/2017

RAFFLES DESIGN INTERNATIONAL INDIA PVT LTD. Plaintiff Through Ms.Pritha Srikumar Iyer, Adv.

versus

THE PRESIDENT, JAI RADHA RAMAN EDUCATION SOCIETY Defendant Through Mr.Farmal Ali, Adv.

CORAM: HON'BLE MR. JUSTICE JAYANT NATH

<u>ORDER</u> 23.01.2019

IA Nos. 13604-05/2017

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These applications are infructuous in view of the order of this court dated 22.05.2018 and stand disposed of.

IA No. 11809/2018

An adjournment slip has been moved on behalf of the defendant.

List for arguments on 16.04.2019.

JAYANT NATH, J

JANUARY 23, 2019 rb